

LOK SABHA DEBATES

LOK SABHA

Friday, December 13, 1974/Agrahayana
22, 1896 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

WELCOME TO THE WEST INDIES
CRICKET TEAM

MR. SPEAKER: Hon. Members:
At the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming Captain Clive Lloyd and the other members of the West Indies Cricket Team who are now seated in the Speaker's Gallery. Through them, we convey our best wishes to the sports-loving and very friendly people of West Indies.

Sir, we also have in our Parliament our own MP's Cricket Club.

SHRI S. M. BANERJEE (Kanpur):
I am one of the Members.

MR. SPEAKER: Hon. Members, I introduced them to our Captain Shri K. P. Singh Deo who is a very young Member and who is sitting along with them in the Gallery.

Our Team is no less than any one in the world. But, we have no time to enter into international contests. We have very little time from our contests. On their behalf also, I welcome the West Indies Team.

SHRI S. M. BANERJEE: Let us have some body-line bowling today.

MR. SPEAKER: Yesterday, the House ran out of quorum a number of times because the Members were all the time seeing the Cricket Match on Television. Now, you can see them personally here.

SHRI VASANT SATHE (Akola):
We can see how the bumpers are thrown here.

ORAL ANSWERS TO QUESTIONS

Distribution and Sale of Medium and
Coarse Cloth

*454 SHRI HARI KISHORE
SINGH: Will the Minister of COM-
MERCE be pleased to state;

(a) whether Government propose to exercise stricter control over the sale and distribution of medium and coarse cloth in the country; and

(b) if so, the broad outlines of the proposal?

THE MINISTER OF COMMERCE
(PROF. D. P. CHATTOPADHYAYA):

(a) and (b). There is already control over the distribution of certain specified varieties of coarse and medium cloth known as controlled cloth. The controlled cloth is being distributed through the National Cooperative Consumers Federation and Cooperative Societies affiliated to it and Mills' own Retail Shops. The State Governments have now been asked to sell the controlled cloth on the basis of ration cards/household cards and to persons with a monthly income of less than Rs. 400.

SHRI HARI KISHORE SINGH: Is the hon. Minister aware of malpractices in the distribution of controlled cloth by the consumer co-operative societies all of whom are nominated and not elected bodies? Shortage of supply and irregularity of supply lead to these malpractices. If he is aware of this, what is he going to do to correct these malpractices.

PROF. D. P. CHATTOPADHYAYA:
Some reports of malpractices have been brought to our notice. This is by individual people, not of the co-operatives. It is for the State Gov-